Setting up of a wagon factory at Alappuzha in Kerala

1005. SHRI K.E. ISMAIL: SHRI M.P. ACHUTHAN: SHRI P. RAJEEVE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that an MoU has been signed between Railway Board and Autocast Ltd. and a public purpose vehicle (joint venture) has also been constituted for setting up a wagon factory at Alappuzha in Kerala; and
 - (b) if so, the details thereof and by when the project is expected to be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) No, Sir. No MOU has been signed between Railway Board and Autocast Ltd. However, an MOU had been signed between Ministry of Railways and Government of Kerala for formation of a Joint Venture for undertaking manufacture of Railway coach and wagon components. Process for the constitution of the JV has been initiated.

Train accidents

1006. SHRI RAJKUMAR DHOOT: SHRI BRIJ BHUSHAN TIWARI:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of accidents in first two months of 2010;
- (b) how many of these were due to mechanical failures and those due to human error;
- (c) the details of loss of lives and properties of Railways and passengers suffered in the accidents;
 - (d) the responsibilities for the causes of accidents; and
- (e) the steps proposed to be taken to prevent recurrence of such type of accidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) The number of train accidents, *viz.* Collisions and Manned Level Crossing accidents during January and February, 2010 have been 3 and 1 respectively. Further, there have been 14 Derailments, 1 Miscellaneous accident and 11 accidents on Unmanned Level Crossings.

- (b) and (c) Based on *prima-facie* causes, 13 were due to failure of railway staff and 17 due to failure of other than railway staff. No accident was attributed to mechanical equipment failure. 43 persons lost their lives in these accidents and 110 suffered injuries. Loss to railway property in these accidents was Rs. 3.66 crore (approximately).
- (d) 2 accidents are being inquired by the Commission of Railway Safety and the remaining by Departmental Enquiry Committees. Recommendations and findings of the